NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI, S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/419/ (IB)/2017

NAME OF THE PETITIONER(S)

: FROM PRINT REGD

NAME OF THE RESPONDENT(S)

: GANESH CARTONS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. BALAMBILAI COWRI

KRIPA KARAN -A

petitions

GOUNSED FOR BESPONDENT. A. Wall 2017.

ORDER

Counsel representing both the parties are present. Counsel for the Respondent stated that the parties are intending to settle the matter. In that process to show the bonafide in relation to the payment made as per the terms and arrangement, Counsel for Respondent gave a D.D. for Rs.10 lakhs and the same is handed over to the Counsel for the Petitioner before this Adjudicating Authority today. Counsel for the Petitioner has received it without prejudice to the claim and submission. For submitting the final outcome, both the parties prayed for time. At their request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)